

दिल्ली विकास प्राधिकरण द्वारा बोगस प्लाटों की बिक्री

* 19. श्री राजेन्द्र कुमार वर्मा : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण के अधिकारियों द्वारा बेचे गये बोगस प्लाटों के मामले सरकार की जानकारी में लाये गये हैं; और

(ख) यदि हां, तो दोषी पाये गये अधिकारियों के विरुद्ध क्या कानूनी कार्यवाही की गई है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बस्त) : (क) बोगस प्लाटों की खरीद का कोई मामला ध्यान में नहीं आया है। तथापि, दिल्ली विकास प्राधिकरण ने यह सूचना दी है कि दिल्ली में पुनर्वास कालोनियों में आर्बंटन के लिए जाली स्लिटें जारी करने के मामले ध्यान में आये हैं।

(ख) कुछ अधिकारियों को जिनके विरुद्ध स्पष्टतः मामला बनता था, निलम्बित कर दिया गया है और विभागीय जांच आरम्भ की गई है। दिल्ली प्रशासन की भ्रष्टाचार निरोधक शाखा से भी अनुरोध किया गया है कि वे इन अधिकारियों के विरुद्ध भ्रष्टाचार निवारण अधिनियम के अधीन मामला दर्ज करें।

Award to Dr. M. S. Naik

*20. SHRI JYOTIRMOY BOSD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) is it a fact that an award (R. A. Kidwai award) has been given to Dr.

M. S. Naik only on the basis of the recommendations of the Judging Committee and with the approval of Minister (A & I) despite the serious objections raised in the Annual General Meeting of ICAR as a result of which the award to be given was deferred; and

(b) whether the adverse comments given by Gajendragadkar Committee against Dr. M. S. Naik were described as "extraneous" matter in justifying the giving of the said award to Dr. Naik?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). This is a fact that Dr. M. S. Naik, Head, Division of Bio-Chemistry, Indian Agricultural Research Institute was selected for the Rafi Ahmed Kidwai Award on the recommendations of the Judging Committee and with the approval of the Governing Body of ICAR and Minister (Agriculture and Irrigation).

The prize which was to be given to Dr. M. S. Naik in absentia (the latter being on foreign assignment to Australia), was not announced in the Annual General Body meeting held on 8th December, 1977. Later, after careful consideration of the objections raised by the Hon'ble Member in his letter dated 8th December, 1977, the award was given to Dr. Naik on 27-3-1978.

No adverse comments were made by the Gajendragadkar Committee against Dr. M. S. Naik.

Closure of Rehabilitation Department in Andaman and Nicobar Islands

1. SHRI MANORANJAN BHAKTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government decided to close down the Rehabilitation De-